

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

STARRED QUESTION NO:430
ANSWERED ON:03.08.2009
ASSISTANCE TO DISABLED PERSONS
Ram Shri Purnmasi;Singh Shri Sushil Kumar

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the objectives behind the assistance extended under the Disabled Persons for Purchase/Fitting of Aids and Appliances Scheme;
- (b) the details of the steps taken to achieve the said objectives;
- (c) the details of camps organized to generate awareness among the disabled persons to take advantage of the Scheme;
- (d) the details of physical and financial achievements of the Scheme during the past three` years and the current year;and
- (e) the mechanism in place to monitor implementation of this Scheme?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (MUKUL WASNIK)

(a) to (e) A statement is laid on the Table of the House.

Statement in answer to the Lok Sabha Starred Question No 430 for 03/8/2009 asked by Shri Sushil Kumar Singh and Shri Purnmasi Ram regarding Assistance to Disabled Persons

(a) The main objective of the Scheme is to assist needy persons with disability in procuring durable,sophisticated and scientifically manufactured, modern, standard aids and appliances that can promote their physical, social and psychological rehabilitation by reducing the effect of disabilities and enhance their economic potential.

(b) & (c)(i) Under the ADIP Scheme, aids/appliances costing upto Rs. 6000/- are given to eligible beneficiaries. However, for students with visual, mental speech and hearing or multiple disabilities oC class IX and above, the limit is Rs.8000/-.

(ii) Subject to the above limit on cost of aid/appliances, the quantum of assistance provided to the beneficiaries under the Scheme is as follows:

Total Income Amount of Assistance

(i) Upto Rs. 6.500/- per month (I) Full cost of aid/appliance

(ii) Rs. 6,501/-to Rs. 10,000/ (ii) 50% of the cost of aid/appliance
-per month

(iii) The Scheme envisages grant-in-aid for the following purposes:

- (a) Purchase, fabrication. fitting of aids & appliances and post fitting care.
- (b) Exhibitions, workshops etc.. for exchange of information and promoting awareness on distribution and use of aids/appliances;
- (c) Medical/surgical corrections and interventions (which may be necessary prior to fitment of aid/appliance) costing upto Rs.500/- for hearing and speech impaired, Rs. 1,000/- for visually disabled, and Rs. 3.000/- for orthopedically disabled.
- (d) Bus/Rail fare for travelling for the purpose of getting aid/appliance,subject to a limit of Rs. 250/-.

(e) Boarding and lodging expenses at the rate of Rs. 30/- per day for a maximum duration of 15 days for persons whose total income is upto Rs.6.500/- per month, and who need to stay away from their normal place of residence for getting aid/appliance under the Scheme.

The Ministry provides grants-in-aid to Implementing Agencies for the above activities undertaken through camps or otherwise. Generally, camps are not organized for awareness generation alone.

(d) During the last three years 2006-07, 2007-08 and 2008-09, grant-in-aid to the extent of Rs. 176.89 crores was released to Implementing Agencies under the Scheme for benefiting approximately 7.93 lakhs beneficiaries. During the current year 2009-10, no grant-in-aid has been released so far.

(e) Inspections and test checks of beneficiaries of the Non Governmental Organizations (NGOs) receiving grants under the Scheme are carried out by State Govts. and by National Institutes working under the Ministry.